

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.164/2017
CP-1101/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Bhagwati Foods Pvt.Ltd. & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Manji Shuteria, Adv Petitioner

N. GURUMURTHY, F&A Petitioner

TIAINLA

Dy. Director

O/o RD (ER)
Ministry of Corporate
Affairs, GOI

21.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Ld. Counsel for the petitioner made a prayer for adjournment. Prayer is allowed.

List on 04/12/2017 for hearing.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)